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Central Administrative Tribunal
Principal Bench: New Delhi

R.A. No. 280/2001 In
O.A. No. 2103/2000

New Delhi this the 17th day of September, 2001

Hon'ble Mr. V.K. Majotra, Member (A)
Hon'ble Mr. Kuldip Singh, Member (J)

Kirpal Singh
S/o Shri Mathura Singh
R/o Village Bengoli, P.O. Shambawali
Distt. Ghaziabad (U.P.)

-Applicant

Versus

1. Union of India,
Through Secretary,
Ministry of Defence,
South Block, New Delhi.
2. Controller of Defence Accounts,
Ministry of Defence,
Meerut Cantt, Meerut.
3. Commandant,
Equine Breeding Stud, Babu Garh,
Distt. Ghaziabad (U.P.)
4. Officer Incharge,
Remount & Veterinary Corps Records,
Post Box No.111, Meerut Cantt.
Meerut.

-Respondents

ORDER (By Circulation)

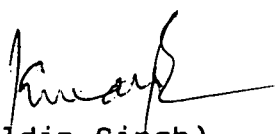
Mr. V.K. Majotra, Member (A)

This application has been moved for review of order dated 1.6.2001 in OA No. 2103/2000. It is stated that whereas there is a vacancy of Grade-II driver against which the applicant should have been considered, the OA has been dismissed. We find that order in OA-2103/2000 was passed on 30.5.2001 and not on 1.6.2001. It was found that "there is only one vacancy in Grade-I and one in Grade-II in EBS Babugarh Unit and the applicant being at Sr. No. 3 in seniority at EBS Babugarh, cannot be accommodated even

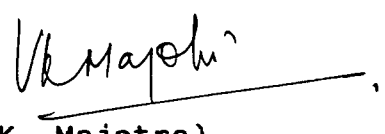
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in Grade-II". Thus, the claim of the applicant is not based on facts. There is no merit in the Review Application and the same is dismissed, in circulation.



(Kuldip Singh)
Member (J)



(V.K. Majotra)
Member (A)

cc.